Annexure - 7

Name of Corporate debtor	Drop base Software Private Limited		Date of Commencement of CIRP	20.10.2022		List of Creditors as on	07.07.2023	

List of operational creditors (Government dues)

Amount in Rs

Sl.No	Details of Claimant			Details of Claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim not Admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if Applicable					
1	GST, Mumbai	Ministry of Finance , Government of India	2	09.02.2023	2,50,86,425	2,50,86,425	Statutory dues	NIL	NIL	NIL	37.5	NIL	NIL	NIL	NIL	There are no books of accounts and records of the Corporate debtor available to verify the claims submitted by the Creditors. The principal claim amount as submitted by the Operational creditor taken on record. This is Subject to revision/further verification on subsequent receipt of further information/details/records.
2	Income Tax, Jaipur	Ministry of Finance , Government of India	3	11.04.2023	73,47,308	73,47,308	Statutory dues	NIL	NIL	NIL	10.98	NIL	NIL	NIL	NIL	There are no books of accounts and records of the Corporate debtor available to verify the claims submitted by the Creditors. The principal claim amount as submitted by the Operational creditor taken on record. This is Subject to revision/further verification on subsequent receipt of further information/details/records.